

## Declaration of Assets and Liabilities

Year....2024

I,.....RAUSHAN KUMAR....., Son of .....BIRENDRA CHAUDHARY ..... ,  
aged.....30...years, belonging to...BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT.....  
service and presently working as.....LIBRARY ASSISTANT.....  
give herein below the details of the assets (immovable, movable, bank balance, etc.) of  
myself, my spouse and dependants\*:

### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Khushboo Kumari	Dependant-1 Name Dependant-2 Name Dependant-3 Etc. Name
(i)	Cash	10,000/-	5,000/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI BVM RS60402.61 PNB SONPUR RS24756.19 POST OFFICE APRX. RS500	6,000/-	
(iii)	Bonds, Debentures and Shares in companies	PPF RS 279,544 SHARES CURRENT VALUE RS 215000 MUTUAL FUND RS 78140	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC ANNUAL PREMIUM RS 71728.36	NIL	
(v)	Motor Vehicles (details of make, etc.)	AVENGER STREET 160	NIL	
(vi)	Jewellery (give details of weight and value)	GOLD - 70 gm VALUE- 406350	GOLD- 150gm, VALUE-870750	
(vii)	Other assets, such as values of claims / interests	LG AC 1.5 TON	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 7.02.2024
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	
	(f) Other dues, if any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO- CPRPK8435F AY 2023-24 ACK NO.: 557734090200723
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL
	(iii) Sales Tax [Only in case of proprietary business]	
	(iv) Property Tax	

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- SARAN

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature Raushan Kumar.

Name of Employee:.....RAUSHAN KUMAR .....

Place:.....PATNA.....

Designation:.....LIBRARY ASSISTANT.....

Date: 08/02/2024

Department:.....LIBRARY.....

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Raushan Kumar.  
08/02/2024